

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. I.A. 3813/2023

IN

C.P.(IB)-1638(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Archit Kaushal

V/s.

Ex. Servicemans Multipurpose Services India Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Rushikesh Dusane, Counsel for the Applicant /Liquidator is present.

I.A. 3813/2023

Proxy Counsel for the Liquidator seeks short adjournment on the ground
that the arguing counsel is in some personal difficulty.

Counsel for the Liquidator shall file filed up checklist pertaining to the
dissolution process.

List this matter on **05.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal